

PROFORMA FOR DECLARATION ASSETS

(AS On 31-03-2012)

MADHUSUDAN CHANDRAKAR

19/11/1972 (Nineteen November Nineteen Seventy Two)

Civil Judge Class-I, Patan, District-Durg (C.G.)

Name of officer (In full)

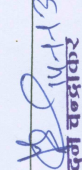
Date of Birth

Present post held

Immovable Property				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1	2	3	4	5
(01) Kabirdham (Kawardha, Tahsil-Pandariya, Village - Keshalmara, P.H.N. 13 (C.G.) (02) As above	50 x 80 Sq. Feet Constructed House in Khata No. 478 Note - In this above ancestral Property I have 1/4 Share	(A) 22.87 Acre agriculture land in Khata No. 115 (B) 37 Acre agriculture land in Khata No. 110 Note - In the above ancestral Property (A) & (B) I have 1/4 Share	Baburam Chandrakar Alias Shri Sukhdev Chandrakar (Father) Baburam Chandrakar Alias Shri Sukhdev Chandrakar (Father)	Inheritance Inheritance
(03) Bilaspur Village Uslapur, Th-Thakhatpur, P.H.N. 26 (C.G.)	Alka Avenue Colony Uslapur Khasra No. 67/7 House No. C-64 Total Plot Area - 1856 Sq. Feet Construction Area - 1407 Sq. Feet (Duplex)	-	In Own Name	Purchased from M/s Rituraj Steel (Pvt.) Ltd. Bilaspur in year 2010 Purchased Cost Rate 19.25 lac SBI Life Insurance 0.78 lac Own Contribution (Saving) & Gifted by Father 4.25 lac Bank Loan From SBI Bilaspur 15.78 lac (Present Value of Above house No. C-64, 28.00 lac)

19-11-12
मधुसूदन चन्द्रकार
Signature & Date
अधीनस्थ न्यायाधीशजीवन एक

Movable Property (Valued Above 25,000/- Rs.)		
Name of Articles		
(01) Car Wagon-R LXI Model-2008 C.G. 05/F 0178	Rs. 3,59,265/-	(Purchased Price)
(02) Motor Cycle Honda Shine Model-2008 C.G. 08/H 8299	Rs. 49,408/-	(Purchased Price)
Jewellery (Lump Sum)		
Jewellery (Worth Rs.)		
(01) Gold Approx. 140 Gram (Streedhan of Wife)	Rs. 3,78,000/- (Approx.)	
(02) Gold Approx. 20 Gram (Self)	Rs. 54,000/- (Approx.)	
(03) Silver Approx. 900 Gram (Streedhan of Wife)	Rs. 47,000/- (Approx.)	
Shares/Debentures		
Name of issuing Company		Nos. of Shares
1 NIL		2 NIL


 माधुसूदन चन्द्राकर
 व्यवहार न्यायाधीश वर्ग एक
 श्री गणेश मिल्स-दुर्ग (व.ग.)

Life Insurance & Others			
Name of issuing Company 1	Amount 2		
(01) SBI Life – Smart ULIF (Series II) Policy No. 33037310709 in own name	(01) Premium Rs. 50,000/- Yearly Amount paid upto Rs. 1,50,000/-	31-03-12	
(02) SBI Life – Smart performer Policy No. 44037908802 own name	(02) Premium Rs. 50,000/- Yearly Amount paid upto Rs. 50,000/-	31-03-12	
(03) LIC Policy No. 384346902 (Jeevan Sathi) in own name and Smt. Rakhi Chandrakar (Wife)	(03) Premium Rs. 1568/- quarterly Sum Assured Rate		
(04) LIC Policy No. 382625326 (Money Back Policy) in own name	Total Premium paid Rs. 29,742/- (04) Premium Rs. 2479/- half yearly Sum Assured Rate	Rs. 1,05,000/-	
(05) LIC Policy No. 383906092 (Bima Gold) in own name	Total Premium paid Rs. 42,143/- (05) Premium Rs. 5264/- yearly Sum Assured Rate	Rs. 75,000/-	
Total Premium paid Rs. 36,848/-			
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
(01) Fixed Deposits	(01) SBI (02) SBI (03) SBI (04) SBI	Patan, Distt. Durg (C.G.) Patan, Distt. Durg (C.G.) Patan, Distt. Durg (C.G.) Patan, Distt. Durg (C.G.)	Rs. 77,133/- Rs. 76,143/- Rs. 1,00,000/- Rs. 2,00,000/-
(02) Savings Bank A/CS	(01) SBI Self. (02) SBI Wife Mrs. Rakhi Chandrakar	Patan, Distt. Durg (C.G.) As above	Rs. 4,48,407/- Rs. 9,790/-
(03) PPF	-	-	-
(04) GPF/CPF	CPF-Balance as on 31.03.12 NSDL	Mumbai	Rs. 4,41,276.24
(05) NSS	-	-	-
(06) Others	(01) SBI - RD in the name of son Minor Komal Chandrakar (02) SBI - RD in the name of son Minor Mani Shankar Chandrakar	Patan, Distt. Durg (C.G.)	Rs. 33,000/-

01- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note - The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

मधु सुदर्न चन्द्रकार
व्यवहार न्यायाधीश वर्ग एक
सुप्रीम कोर्ट, दिल्ली-दुर्ग (उ.ग.)
Signature